

DIVISION BENCH  
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/637(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	AMREX MARKETING PVT LTD. VS MAHARSHI COMMERCE LTD. & ORS.
UNDER SECTION	SEC. 58(3) SEC. 59

**Appearances (via video conferencing/physically)**

For the Petitioner

Mr. Krishnam Parasramka, AR

**O R D E R**

1. Ld. Authorised Representative Mr. Krishnam Parasramka, AR present.
2. At request matter is adjourned to **24.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**